

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 1341**  
TO BE ANSWERED ON: 14.12.2023

**Projects pending in the absence of environmental clearance**

1341 DR. C.M. RAMESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether various projects of different States are pending with the Ministry in the absence of environmental clearances, the details thereof, State-wise; and;
- (b) the steps taken by the Ministry to expedite such projects in consultation with the State Governments, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b) As per the provisions of Environment Impact Assessment (EIA) notification 2006 as amended, the prescribed time line for grant of Environmental Clearance (EC) is 105 days from the date of submission of complete proposal. The proposals received for grant of EC are appraised by concerned sectoral Expert Appraisal Committees (EACs) who provide their specific recommendations to the Ministry. Taking into account the recommendations of EAC, Ministry takes the decision, as appropriate. As per information available on PARIVESH Portal, as on 08.12.2023 total 136 proposals from various States are at different stages of consideration at the central level in the Ministry for seeking grant of EC as per the provisions of EIA Notification, 2006 as amended. State-wise number of such proposals is annexed.

Due to various measures/initiatives taken by the Ministry, which inter-alia includes online submission and processing of proposals through single window portal Parivesh, increase in frequency of Expert Appraisal Committee (EAC) meeting and other systemic reforms aimed at streamlining the procedure without compromising on the rigour of environmental scrutiny, the average time for grant of EC has reduced to less than 75 days in the financial year 2022-23.

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**State-wise number of proposals under different stages of consideration in the Ministry  
for grant of Environmental clearance (EC).**

<b>Sl. No.</b>	<b>State</b>	<b>Number of proposals</b>
1.	Andhra Pradesh	6
2.	Assam	4
3.	Chhattisgarh	9
4.	Gujarat	24
5.	Haryana	1
6.	Jharkhand	4
7.	Karnataka	13
8.	Madhya Pradesh	6
9.	Maharashtra	26
10.	Orissa	6
11.	Punjab	4
12.	Rajasthan	14
13.	Tamil Nadu	2
14.	Telangana	6
15.	Uttar Pradesh	6
16.	West Bengal	5
	<b>Total</b>	<b>136</b>